

Udyog Bhawan
DES-V Section

Minutes of NC-V Meeting held on 6.10.2011

The Meeting No. 27/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) scheduled for 6.10.2011 was held on 13.10.2011 in Room No.110 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present :-

Sl. No	Name of the representatives & their Designation	Department
1	Sh. Nandlal, Sr. D.O.	DPP
2	Sh. K.C.Meena, Dy. DGFT	DGFT
3	Sh. Ram Kumar, F.TDO	DGFT

The agenda for Meeting No. 27/AM12 dated 6.10.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 27/84-ALC3/2011 MEETING DATE: 06.10.2011

1	Case No.:18/84-ALC3/2011	Party Name:LUMINOUS INTERNATIONAL	Meet No/Date:27/84-ALC3/2011 06.10.2011	Status:Deferred and Re-Induced
	HQ File: 01/34/050/00124/AM12	RLA File: 02/24/040/00063/AM12/	Lac.No/Date:0210161639 04.07.2011	Rejected Date:06.10.2011
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have not replied to the informaton/details called for vide DGFT's letter dated 21.9.2011 so far. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. R.A. may take suitable consequential action accordingly.			

2	Case No.:2/18/84-ALC3/2011	Party Name:RCHA & CO	Meet No/Date:27/84-ALC3/2011 06.10.2011	Status:Deferred and Re-Induced
	HQ File: 01/34/050/00120/AM12	RLA File: 05/24/040/00113/AM12/	Lac.No/Date:0510295873 04.07.2011	Defer Date:27.10.2011
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 27.10.2011.			

Case No.:9/27/84-ALC3/2011		Party Name:CHELSEA MILLS	Meet No/Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
HQ File: 01/34/050/00191/AM12/		RLA File: 05/23/040/00185/AM12/	Lac.No/Date:0510295514 01.08.2011	Approved
Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-				
S. No	Export item	Export Qty	Import item	Qty. allowed
1	98.5% Cotton 1.5% Spandex Infants & Girls super flare denim jeans. Style:3247/ 3203 Buyer : Blue Star Imports LP, USA GSM 330+/-10%	1000Nos.	(1)98.5% Cotton 1.5% Spandex Stretch denim fabric. GSM 330 +/- 10% (2)Snap Fastners (3) Elastic (4) Fusible Interfiring	2090 Sq.Mtrs (@ 1.1 Sq. Mtrs./pc) 1900 Set (Net to net) 1710Mtrs 380 Sq. Mtrs.
2	98.5% Cotton 1.5% Spandex Stretch Girls High waisted shorts. Style : 0835 Buyer : Blue Star Imports LP, USA GSM 330+/- 10%	725 Nos.	(1)98% Cotton 1.5% Spandex Stretch denim Fabric GSM330 + - 10% (2) Snap Fastners (3)Elastic (4) Fusible Interfiring	827 Sq. Mtrs. (@ 1.13 Sq. Mtrs./pc) 725 Set (Net to Net) 653 Mtrs. 380 Sq. Mtrs
3	99% Cotton 1% Spandex Denim Girls flared skirts. Style: 0815 / 3219 Buyer : Blue Star Imports LP, USA GSM 365 +/- 10	1200Nos.	1)99% Cotton 1% Spandex Stretch denim Fabric GSM365 + - 10% (2) Snap Fastners (3)Elastic (4)Cotton Printed Fabric GSM105 +/-10%	1416Sq. Mtrs (@ 1.18 Sq. Mtrs./pc) 4800 Set (Net to Net) 1080 Mtrs 360 Sq. Mtrs
4	99% Cotton 1% Spandex Denim infants and girls skirts. Style :3229	1600 Nos.	1)99% Cotton 1% Spandex Stretch denim Fabric GSM365 + - 10% (2) Snap Fastners (3) Rivet/(net to net) (4)Elastic	900 Sq. Mtrs (@ 1.55 Sq. Mtrs./pc) 1500 Set 7500 Set

	Buyer: Blue Star Imports LP, USA GSM 365 +/- 35%		(5)70% Polyester 30% Cotton Printed Fabric GSM105+/- 10%		1350Mrs 450 Sq. Mtrs
5	71% Cotton 27% Polyester 2% Spandex GSM 365 +/- 35% Style: 0853 Buyer: Blue Star Imports LP, USA GSM 330+/- 33%	1279Nos.	(1) 71% Cotton 27% Polyester 2% Spandex Stretch denim fabric GSM330+/-10% (2)70 Polyester 30% Cotton Printed Fabric GSM105+/- 10% (3)Snap Fastners (4) Rivets (net to net) (5)Elastic		2677.500 Sq. Mtrs (@ 2.1 Sq. Mtrs.pc) (2)382 500 Sq. Mtrs. 1275Set 5100 Set 1148 Mtrs.
6	97% Cotton 3% Spandex yarn dyed Womens Long shorts. Style: 5932 Buyer: Philips Van Heusen Corp., USA GSM 170+/- 10%	3047Nos.	(1) 97% Cotton 3% Spandex yarn dyed Fabric GSM170 + /- 10% (2)70% Polyester 30% Cotton Printed Fabric GSM 105+/- 10% (3)Op Fastner (4)Snap Fastner Fusible Interfiring		(1) 4570 Sq. Mtrs (@ 1.5 Sq. Mtrs/pc) (2)1960 550 Sq. Mtrs (5) 3047 Set (Net to Net) 3047 Set (Net to Net) 914.100 Sq. Mtrs.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

Case No.:11/27/84-ALC3/2011

HQ File: 01/34/050/00193/AM12

RLA File: 05/24/040/00013/AM12

Party Name:PADMASRI BRUSH WORLD

Meet No:Date:27/84-ALC3/2011
06.10.2011

L.e.No:Date:3510053136
17.08.2011

Status:Case Added

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-

S. No	Export item	Export Qty.	Import item	Qty. allowed
1.	Processed Nylon Monofilament for Paint Brush Bristles (Tipped Flagged and Mixed).	3000Kgs	Nylon Monofilament for Paint Brushes	3030Kgs (with 1% wastage)

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

Case No.:2/27/84-ALC3/2011

HQ File: 01/34/050/00154/AM12

Party Name:S.R.R.IMPTEX PVT. LTD.

RLA File: 05/24/040/00162/AM12

Meet No:Date:27/84-ALC3/2011
06.10.2011

L.e.No:Date:0510299730
17.08.2011

Status:Case Added

Approved

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-

S. No	Export item	Export Qty.	Import item	Qty. allowed
1.	Ladies Skirts (made from 100% Nylon Mesh Fabric GSM + 50+/-10%)	3050 Nos.	100% Nylon Mesh Fabric Width 57/58"Circle GSM+50+/- 10	11928.520 Sq. Mtrs. (@ 3.89 Sq. Mtrs/pc)

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

Case No.:5/27/84-ALC3/2011		Party Name:LILLIPUT KIDSWAR LTD.		Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
HQ File: 01/34/050/00187/AM12		RLA File: 05/23/040/00188/AM12		L.e.No:Date:0510299754 17.08.2011	Approved
Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-					
S. No	Export item	Export Qty.	Import item	Qty. allowed	
1.	Toddler Tiered Dress (Style No.TGSD2R3104) Made from 100% Polyester Woven Fabric Count 75D x75D Construction : 124 X 88/ GSM79+ (-) 10% Finished Width : 57" C/W 56" & 100% Polyester Satin Fabric Count: P50 XP50 Construction : 245 X105 / GSM80GR/SQM+(-) 10% Finished width:58" C/W 56"	9940 Nos.	100% Polyester Woven Fabric Count : 75 X75 D Construction 124 X 88 GSM 79+ (-) 10% Finished Width : 57" C/W 56" 100% Polyester Satin Fabric Count: P50 XP50 Construction : 245 X105 / GSM80GR/SQM+ (-) 10% Finished width:58" C/W 56"	27720 Sq. Mtrs. (@ 2.78 Sq. Mtrs/pc) 13869 Sq. Mtrs(1.39 Mtrs/pc)	
The R.A shall be advised to take necessary action subject to compliance of other as usual condition.					

Case No.:18/27/84-ALC3/2011			Party Name:LILLIPUT KIDSWAR LTD.			Meet No:Date:27/84-ALC3/2011 06.10.2011.			Status:Case Added		
HQ File: 01/34/050/00192/AM12			RLA File: 05/23/040/00187/AM12			L.e.No:Date:0510299751 17.08.2011			Approved		
Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-											
S. No	Export item	Export Qty.	Import item	Qty. allowed							
1	Babies Dress (Style No.883859) Made from100% Cotton Printed Woven twill fabric Construction :110 X92/50 X 50 GSM 90+(-) 10% C/W: 53" Finished Width 54"	14928 Nos.	100% Cotton Printed woven twill fabric Construction :110 X 92/ 50 X 50 GSM90 +(-) 10% C/W/53" Finished Width: 54"	12519 Sq. Mtrs @ 1.19 Sq. Mtrs./Pc)							
2	Babies Dress (Style No.883857) Made from100% Polyester Printed Woven fabric Construction : P75 X P 160	9036 Nos.	100% Polyester Printed Woven fabric Construction : P75 X P 160 /240	5880 Sq. Mtrs (@1.51 Mtrs/pc)							

		/240 X76 GSM 130 +(-) 10% C/W: 56" Finished Width 57"	X76 GSM 130 +(-) 10% C/W: 56" Finished Width 57"	
3	Baby Boys Jump Suit (Style No. 553001) Made from 65% Jersey, Poly35% Cotton Knittee Jersey GSM140 +(-) 10% C/W 66" Finished width 66"	16730 Nos.	65% Jersey Poly35% Cotton Knittee Jersey GSM140 +(-) 10% C/W 66" Finished width 66"	2200Kgs. (@ 0.1315Kgs/pc)
4	Bay Boys Jump suit Style No.799363 Made 100% Cotton Yarn dyed fabric with peach finish Construction :136 X 72 / 40 X40 GSM128 +(-) 10% variation C/W 57" Finished width 58"	30760 Nos.	100% Cotton Yarn dyed fabric with peach finish Construction :136 X 72 / 40 X40 GSM126 +(-) 10% variation C/W 57" Finished width 58"	38588 Sq. Mtrs. (@1.25 Sq. Mtrs.pc)

The RA shall be advised to take necessary action subject to compliance of other as usual condition.

	Case No.8/27/84-ALC3/2011	Party Name:FORTUNE TEXTILE AND AGRO TRADING PRIVATE LIMITED,	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added															
	HQ File: 01/84/050/00190/AM12	RLA File: 11/24/040/00022/AM12/	Lic.No:Date:11/002531 01.08.2011	Approved															
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-																		
	<table><tr><th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import Item</th><th>Qty. allowed</th></tr><tr><td>1.</td><td>Sofa Cushion Covers made of Polyester Fabric: 249.5GSM (Size 30 Sq.m of each)</td><td>800Nos.</td><td>Polyester Fabric of 249.5GSM</td><td>24589 Sq. Mtrs. (@ 30.73 Sq. Mtrs/pc)</td></tr><tr><td>2.</td><td>Polyester Italian Type Window Curtains 50.2GSM (Size 3.24 X 4.61 Mtrs. Each)</td><td>425Nos.</td><td>Polyester Curtain Fabric</td><td>6472 Sq. Mtrs. (@ 15.22 Sq. Mtrs/pc)</td></tr></table>	S. No	Export Item	Export Qty.	Import Item	Qty. allowed	1.	Sofa Cushion Covers made of Polyester Fabric: 249.5GSM (Size 30 Sq.m of each)	800Nos.	Polyester Fabric of 249.5GSM	24589 Sq. Mtrs. (@ 30.73 Sq. Mtrs/pc)	2.	Polyester Italian Type Window Curtains 50.2GSM (Size 3.24 X 4.61 Mtrs. Each)	425Nos.	Polyester Curtain Fabric	6472 Sq. Mtrs. (@ 15.22 Sq. Mtrs/pc)			
S. No	Export Item	Export Qty.	Import Item	Qty. allowed															
1.	Sofa Cushion Covers made of Polyester Fabric: 249.5GSM (Size 30 Sq.m of each)	800Nos.	Polyester Fabric of 249.5GSM	24589 Sq. Mtrs. (@ 30.73 Sq. Mtrs/pc)															
2.	Polyester Italian Type Window Curtains 50.2GSM (Size 3.24 X 4.61 Mtrs. Each)	425Nos.	Polyester Curtain Fabric	6472 Sq. Mtrs. (@ 15.22 Sq. Mtrs/pc)															
	The RA shall be advised to take necessary action subject to compliance of other as usual condition.																		

	Case No.12/27/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
	HQ File: 01/84/050/00194/AM12	RLA File: 11/24/040/00018/AM12/	Lic.No:Date:13/0006488 24.08.2011	Defer Date: 10.11.2011
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and decided to call for the following information/details:- (i) Manufacturing process indicating stage-wise wastage of each inputs alongwith justification thereon; (ii) Consumption of input with corresponding production of export product duly endorsed by concerned Central Excise range. In view of the above, case stands deferred for re-listing on 10.11.2011.			

	Case No.3/27/84-ALC3/2011	Party Name:OMEGA DESIGNS	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added															
	HQ File: 01/84/050/00185/AM12	RLA File: 05/24/040/00180/AM12/	Lic.No:Date:05/0300366 25.08.2011	Approved															
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-																		
	<table><tr><th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import Item</th><th>Qty. allowed</th></tr><tr><td>1.</td><td>Ladies Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.(W1)</td><td>2840 Nos.</td><td>65 Polyester 35% Combed Cotton Fabric Width = 60", GSM = 205+/- 10%)</td><td>7445.730 Sq.mtrs. (@ 2.62 Sq. Mtrs/pc)</td></tr><tr><td>2.</td><td>Mens Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.(M1)</td><td>2840 Nos.</td><td>65 Polyester 35% Combed Cotton Fabric Width =60", GSM= 205+/- 10%)</td><td>7899.430 Sq. Mtrs. (@ 2.78 Sq. Mtrs/pc)</td></tr></table>	S. No	Export Item	Export Qty.	Import Item	Qty. allowed	1.	Ladies Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.(W1)	2840 Nos.	65 Polyester 35% Combed Cotton Fabric Width = 60", GSM = 205+/- 10%)	7445.730 Sq.mtrs. (@ 2.62 Sq. Mtrs/pc)	2.	Mens Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.(M1)	2840 Nos.	65 Polyester 35% Combed Cotton Fabric Width =60", GSM= 205+/- 10%)	7899.430 Sq. Mtrs. (@ 2.78 Sq. Mtrs/pc)			
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	The RA shall be advised to take necessary action subject to compliance of other as usual condition.																		

	Case No.6/27/84-ALC3/2011	Party Name:LOYAL TEXTILE MILLS LTD	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
	HQ File: 01/84/050/00188/AM12	RLA File: 15/24/040/00019/AM12/	Lic.No:Date:35/0005277 29.08.2011	Defer Date: 10.11.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier relevant file of the applicant firm wherein norms of similar case have been finalized. The case stands deferred for re-listing on 10.11.2011.			

	Case No.7/27/84-ALC3/2011	Party Name:LOYAL TEXTILE MILLS LTD	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
	HQ File: 01/84/050/00189/AM12	RLA File: 15/24/040/00017/AM12/	Lic.No:Date:35/0005275 29.08.2011	Defer Date: 10.11.2011
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier relevant file of the applicant firm wherein norms of similar case have been finalized. The case stands deferred for re-listing on 10.11.2011.			

	Case No.13/27/84-ALC3/2011	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added															
	HQ File: 01/84/050/00195/AM12	RLA File: 05/24/040/00176/AM12/	Lic.No:Date:05/0300647 29.08.2011	Approved															
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-																		
	<table><tr><th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import Item</th><th>Qty. allowed</th></tr><tr><td>1.</td><td>Ladies Play Suits in100% Nylon Net Embroidered Fabric :GSM 397+/-0 10% (Variation) with indigenous lining Style No:7GND6</td><td>929Nos.</td><td>100% Nylon Net Embroidered Fabric GSM 397 +/- 10% Variation</td><td>1124 Sq. Mtrs. (@1.86 Sq. Mtrs/pc)</td></tr><tr><td>2.</td><td>Ladies Top in100% Cotton Woven Embroidered Fabrics.GSM255+/- 10% (Variation) with Indigenous Lining</td><td>624 Nos.</td><td>100% Cotton Woven Embroidered Fabrics.GSM255+/- 10% (Variation)</td><td>683 Sq. Metre (@ 1.095 Sq.Mtrs. /pc)</td></tr></table>	S. No	Export Item	Export Qty.	Import Item	Qty. allowed	1.	Ladies Play Suits in100% Nylon Net Embroidered Fabric :GSM 397+/-0 10% (Variation) with indigenous lining Style No:7GND6	929Nos.	100% Nylon Net Embroidered Fabric GSM 397 +/- 10% Variation	1124 Sq. Mtrs. (@1.86 Sq. Mtrs/pc)	2.	Ladies Top in100% Cotton Woven Embroidered Fabrics.GSM255+/- 10% (Variation) with Indigenous Lining	624 Nos.	100% Cotton Woven Embroidered Fabrics.GSM255+/- 10% (Variation)	683 Sq. Metre (@ 1.095 Sq.Mtrs. /pc)			
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	The RA shall be advised to take necessary action subject to compliance of other as usual condition.																		

	Case No.4/27/84-ALC3/2011	Party Name:GRINDWELL NORTON LTD OR GRINDWELL INTERNATIONAL	Meet No:Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
	HQ File: 01/84/050/00186/AM12	RLA File: 07/24/040/00141/AM12/	Lic.No:Date:07/00081890 30.08.2011	Defer Date:
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the above advance authorization can not be in the name of two different firms .			

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Case No.183	M/s Indus Fila Ltd. Bangalore
NC No.27/AM12	F.No.01/84/162/189/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation No. 0710080723 dated 18.7.2011.
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that firm have neither given CAD, CAM, drawing, design nor measurement, laymarker, calculation sheet, style No. alongwith justification for asking higher Qty. of inputs. In view of the above, Committee was unable to compute the requirement of inputs asked for in this and hence constrained to reject the case.	
RA may take suitable consequential action accordingly.	

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Case No.185	M/s Pacific Leather, Kanpur
NC No.27/AM12	F.No.01/84/50/32/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation No. 06100214971 dated 28.3.2011.

The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 10.11.2011.

(19)

Case No.186	M/s A.S. Marimuthu Virudhunagar
NC No.27/AM12	F.No.01/84/50/159/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation No. 3510034416 dated 21.6.2011.

The Committee considered the case as per agenda alongwith other relevant papers and observed that the case was earlier rejected by the NC in its meeting held on 18.8.2011 due to non provision of supplier's receipt and quantitative requirement of each import and annulled that decision keeping in view an earlier decision taken in its meeting held on 10.6.2010 (Meeting No.11/AM11) and decided that in this advance authorization dyes and chemical shall be restricted to 14% of FOB value within the overall of value of the advance authorization in terms of General Note for textiles at Sr. No. 5.

The RA shall be advised to take necessary action subject to compliance of other usual conditions.

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C 187	M/s Chinai Forge Limited Jalandhar
NC No.27/AM12	F.No.01/84/50/201/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation No. 3010068745 dated 13.6.2010.

The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.11.2011.
